

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:87  
ANSWERED ON:24.02.2015  
AGREEMENT ON TERRORISM  
Ahmed Shri Sultan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether India has signed any agreement on exchange of terror related database with SAARC countries and U.S.A.;
- (b) if so, the details thereof;
- (c) whether the Government has any Institution for Global Terrorist Screening and Global Entry Programme; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): India has signed agreement on exchange of terror related information with SAARC countries. SAARC Terrorist Offences Monitoring Desk (STOMD), SAARC Drug Offences Monitoring Desk (SDOMD), SAARC Regional Convention on Suppression of Terrorism, Additional Protocol to the SAARC Regional Convention on Suppression of Terrorism and SAARC Convention on Mutual Assistance in Criminal Matters are the Conventions/Protocol signed by India.

As per the India-US Joint Statement issued on 25.1.2015 during the visit of US President to India, the US President and the Prime Minister of India agreed to continue to work towards an agreement to share information on known and suspected terrorists. They also agreed to enter discussions to deepen collaboration on UN terrorist designations. They also welcomed the convening of the first technical discussions to advance India's membership in the United States' Global Entry Programme, initiatives aimed at easing travel between India and the United States to further strengthen people-to-people ties. However, there is no Government institution for Global Terrorist Screening.